

**Directorate General of Foreign Trade**  
**Udyog Bhawan**  
**DES-V Section**

**Minutes of NC-V meeting held on 26.07.2012**

The meeting No.16/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 26.07.2012 in Room No.208 of DGFT under the Chairmanship of Shri Jai Karan Singh, Jt. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Dr. R.A. Lal, Director	R.O., T.C., Noida
2.	Shri Nand Lal, Sr. D.O.	DIPP
3.	Shri K.C. Meena, Dy. DGFT	DGFT
4.	Shri Kuldeep Singh, Assistant Director	DC (MSME)
5.	Shri J.D. Giri, Vice President	AEPC
6.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.16/AM-13 dated 26.07.2012 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

**MEETING NUMBER** : 16/84-ALC3/2012

**MEETING DATE** : 26.07.2012

	<b>Case No.:13/16/84-ALC3/2012</b>	Party Name: PATHI PRINTS,	Meet No/Date:16/84-ALC3/2012 26.07.2012	<b>Status:</b> <b>Approved</b>
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HQ File :01/84/050/00132/AM13/

RLA File :07/24/040/00457/AM12/

Lic.No/Date:0710086498

22.02.2012

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Natural Silk Fabrics/ made-up/sarees (other than those covered by S.No.J-123 above)/garments containing one or more than one specified constituent raw silk/silk yarn. Mulberry Raw Silk:525 Kgs., Dupion Silk Yarn:1975 Kgs.	2500 Kgs.	Mulberry Raw Silk of any grade (Gummed & Twisted)	729 Kgs.
			Dupion Silk Yarn and (Gummed Untwisted)	2745 Kgs.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

**Case No.:6/16/84-ALC3/2012**

Party Name: K.B.DHONDALE SILK

Meet No/Date:16/84-ALC3/2012  
26.07.2012**Status: Rejected**

HQ File :01/84/050/00125/AM13/

RLA File :07/24/040/00484/AM12/

Lic.No/Date:0710086782  
06.03.2012

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that export quantity is higher than the import quantity. It is also not clear whether the export and import product is gummed or de-gummed. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

**Case No.:5/16/84-ALC3/2012**

Party Name: RAYMOND LIMITED

Meet No/Date:16/84-ALC3/2012  
26.07.2012**Status: Rejected**

HQ File :01/84/050/00124/AM13/

RLA File :07/24/040/00529/AM12/

Lic.No/Date:0710087272

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**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that there is no nexus between items of export and import. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

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<b>Case No.:20/8/84-ALC3/2012</b>	Party Name: JAIKISHANDASS MALL JUTE PRODUCTS (P) LTD.	Meet No/Date:16/84-ALC3/2012 26.07.2012	<b>Status:</b> <b>Approved</b>
HQ File :01/84/050/00047/AM13/	RLA File :02/24/040/00248/AM12/	Lic.No/Date:0210175961 29.03.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Pankaj Ray, General Manager, present before the NC on behalf of the firm. Mr Pankaj Ray presents the sample and explained the details of the case before the Committee. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case, on repeat basis, as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Coir Disc with Card Board Label with hanging facility Coir Disc needled felt with one side natural latex coated, Size-37 cms Dia	96,000 Nos.	Coir Disc needled felt with one side natural latex coated, Size-37 cms Dia	96,000 Nos.
2.	Coir Sheet Labelled and Shrink Wrapped Coir Sheet needled felt with one side natural latex coated, Size-50X150 cms.	82,000 Nos.	Coir Sheet needled felt with one side natural latex coated, Size-50 x 150 cms.	82,000 Nos.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

<b>Case No.:4/16/84-ALC3/2012</b>	Party Name: SUPERHOUSE LTD.,	Meet No/Date:16/84-	<b>Status:</b>
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5			ALC3/2012 26.07.2012	Deferred
	HQ File :01/84/050/00123/AM13/	RLA File :06/24/040/00011/AM13/	Lic.No/Date:0610027351 30.05.2012	Defer Date: 23.08.2012
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given measurement sheet, CAD/CAM and style number for any of the export product in support of their proposal. The Committee, therefore, decided to ask the applicant firm for the above information/details for consideration of the proposal. The case stands for re-listing on 23.08.2012.			

6	<b>Case No.:1/16/84-ALC3/2012</b>		Party Name: SHABANESA,	Meet No/Date:16/84-ALC3/2012 26.07.2012	<b>Status: Approved</b>
	HQ File :01/84/050/00120/AM13/	RLA File :04/24/040/00018/AM13/	Lic.No/Date:0410137328 14.06.2012		
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-				
	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
	1.	100% Remy single drawn human hair	19,000 Kgs.	100% Human hair (Raw)	19,950 Kgs. (including 5% wastage)
	The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

<b>Case No.:3/16/84-ALC3/2012</b>		Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:16/84-ALC3/2012 26.07.2012	<b>Status: Deferred</b>
HO File :01/84/050/00122/AM13/	RI A File :05/24/040/00104/AM13/	Lic No/Date:0510328170	Defer Date:	

7			25.06.2012	23.08.2012
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to defer the case for re-listing on 23.08.2012.				

8	<b>Case No.:2/16/84-ALC3/2012</b>	Party Name: RADNIK EXPORTS	Meet No/Date:16/84-ALC3/2012 26.07.2012	<b>Status: Deferred</b>
	HQ File :01/84/050/00121/AM13/	RLA File :05/24/040/00108/AM13/	Lic.No/Date:0510328571 28.06.2012	Defer Date: 23.08.2012
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given measurement, drawing/design, style number and sketch of the export product in support of their proposal. The Committee, therefore, decided to ask the applicant firm for the above information/details for consideration of the proposal. The case stands for re-listing on 23.08.2012.				

9	<b>Case No.:11/16/84-ALC3/2012</b>	Party Name: APSARA SILKS	Meet No/Date:16/84-ALC3/2012 26.07.2012	<b>Status: Approved</b>										
	HQ File :01/84/050/00130/AM13/	RLA File :07/24/040/00130/AM13/	Lic.No/Date:0710089435 03.07.2012											
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-														
<table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>1.</td><td>Polyamide dyed/printed fabrics (87% Polyamide, 13% Elastometric, width-153 cm+/- 10%, GSM-153+/-10%)</td><td>4804 Sq. meter</td><td>Polyamide grey fabrics (87% Polyamide, 13% Elastometric, width-153 cm+/-10%, GSM-153+/-10%)</td><td>4900 Sq. meter (including 2% wastage)</td></tr> </tbody> </table>					S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Polyamide dyed/printed fabrics (87% Polyamide, 13% Elastometric, width-153 cm+/- 10%, GSM-153+/-10%)	4804 Sq. meter	Polyamide grey fabrics (87% Polyamide, 13% Elastometric, width-153 cm+/-10%, GSM-153+/-10%)	4900 Sq. meter (including 2% wastage)
S.No.	Export Product	Export Quantity	Import item	Quantity allowed										
1.	Polyamide dyed/printed fabrics (87% Polyamide, 13% Elastometric, width-153 cm+/- 10%, GSM-153+/-10%)	4804 Sq. meter	Polyamide grey fabrics (87% Polyamide, 13% Elastometric, width-153 cm+/-10%, GSM-153+/-10%)	4900 Sq. meter (including 2% wastage)										
The GSM should match in both import and export.														

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

10	Case No.:7/16/84-ALC3/2012	Party Name: APSARA SILKS	Meet No/Date:16/84-ALC3/2012 26.07.2012	Status: Approved									
	HQ File :01/84/050/00126/AM13/	RLA File :07/24/040/00129/AM13/	Lic.No/Date:0710089434 03.07.2012										
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-												
	<table><tr><th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr><tr><td>1.</td><td>100% Silk Flat Chiffon dyed/printed fabrics (contains only MRS), width-140 cm+/- 10%, GSM-26+/- 10%, 6MM+/- 10%</td><td>19,608 Sq. meter</td><td>100% Silk Flat Chiffon grey fabrics (contains only MRS), width-140 cm+/- 10%, GSM-26+/- 10%, 6MM+/- 10%</td><td>20,000 Sq. meter (including 2% wastage)</td></tr></table> <p>The GSM should match in both import and export.</p> <p>The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	100% Silk Flat Chiffon dyed/printed fabrics (contains only MRS), width-140 cm+/- 10%, GSM-26+/- 10%, 6MM+/- 10%	19,608 Sq. meter	100% Silk Flat Chiffon grey fabrics (contains only MRS), width-140 cm+/- 10%, GSM-26+/- 10%, 6MM+/- 10%
S.No.	Export Product	Export Quantity	Import item	Quantity allowed									
1.	100% Silk Flat Chiffon dyed/printed fabrics (contains only MRS), width-140 cm+/- 10%, GSM-26+/- 10%, 6MM+/- 10%	19,608 Sq. meter	100% Silk Flat Chiffon grey fabrics (contains only MRS), width-140 cm+/- 10%, GSM-26+/- 10%, 6MM+/- 10%	20,000 Sq. meter (including 2% wastage)									

Case No.:8/16/84-ALC3/2012	Party Name: APSARA SILKS	Meet No/Date:16/84-ALC3/2012 26.07.2012	Status: Approved
HQ File :01/84/050/00127/AM13/	RLA File :07/24/040/00134/AM13/	Lic.No/Date:0710089436	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

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S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Dyed/Printed fabrics of 18% Silk (MRS) and 82% Viscose, width-140 cm+/-10%, GSM-250+/-10%	2942 Sq. meter	Grey fabrics of 18% Silk (MRS) and 82% Viscose, width-140 cm+/-10%, GSM-250+/-10%	3000.840 Sq. meter (including 2% wastage)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

**Case No.:**10/16/84-ALC3/2012

Party Name: APSARA SILKS

Meet No/Date:16/84-ALC3/2012  
26.07.2012

**Status:**  
**Approved**

HQ File :01/84/050/00129/AM13/

RLA File :07/24/040/00132/AM13/

Lic.No/Date:0710089439  
04.07.2012

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

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S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	94% Silk (MRS) and 6% Lycra dyed/printed stretch satin fabrics, width-140 cm+/-10%, GSM-69+/-10%, 16MM+/-10%	19,608 Sq. meter	94% Silk (MRS) and 6% Lycra stretch satin grey fabrics, width-140 cm+/-10%, GSM-69+/-10%, 16MM+/-10%	20,000 Sq. meter (including 2% wastage)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

13	Case No.:12/16/84-ALC3/2012	Party Name: APSARA SILKS		Meet No/Date:16/84-ALC3/2012 26.07.2012	Status: Approved
	HQ File :01/84/050/00131/AM13/	RLA File :07/24/040/00131/AM13/		Lic.No/Date:0710089438 04.07.2012	
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-				
	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
	1.	100% Silk (MRS) dyed/printed twill fabrics, width-140 cm+/- 10%, GSM-52+/- 10%, 12MM+/- 10%	19,608 Sq. meter	100% Silk (MRS) twill grey fabrics, width-140 cm+/- 10%, GSM-52+/- 10%, 12MM+/- 10%	20,000 Sq. meter (including 2% wastage)
The GSM should match in both import and export.					
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.					

Case No.:9/16/84-ALC3/2012	Party Name: APSARA SILKS	Meet No/Date:16/84-ALC3/2012 26.07.2012	Status: Approved
HQ File :01/84/050/00128/AM13/	RLA File :07/24/040/00133/AM13/	Lic.No/Date:0710089440	



**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

14

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Silk (MRS) dyed/printed crepe fabrics, width-140 cm+/-10%, GSM-69+/-10%, 16MM+/-10%	19,608 Sq. meter	100% Silk (MRS) crepe grey fabrics, width-140 cm+/-10%, GSM-69+/-10%, 16MM+/-10%	20,000 Sq. meter (including 2% wastage)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

## MANUAL AGENDA CASES

(15)

Case No.334	M/s. Surendra Saddlery, Kanpur
NC 16/AM-13, dt.26.07.2012	File No.01/84/50/109/AM-12/DES-V
Ratification of input output norms against Advance Authorization No.0610021958 dated 20.05.2011.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. R.K. Pillai, present before the NC on behalf of the firm. Mr. Pillai explained the details of the case before the Committee. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance

Authorization issued in this case, on repeat basis, as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Turnout RUG normal neck made out of imported good quality of relevant GSM	15,000 Nos.	560D Rip Stop Polyester cloth Nylon/ PU	23,388.750 Kgs (including 5% wastage)
			Taffa Cloth 190D Nylon/PU/Taffa	3964.275 Kgs (including 5% wastage)
			P.P. Webbing Nylon/ PU/P.P.	3832.950 Kgs (including 1% wastage)
			Metallic filling in assorted sizes, Metallic/ Nylon	Net to net basis
2.	Turnout RUG combo neck made out of imported good quality of relevant GSM	15,000 Nos.	560D Rip Stop Polyester cloth Nylon/ PU	28,885.500 Kgs (including 5% wastage)
			Taffa Cloth 190D Nylon/PU/Taffa	4914 Kgs (including 5% wastage)
			P.P. Webbing Nylon/ PU/P.P.	6878.100 Kgs (including 1% wastage)
			Metallic filling in assorted sizes, Metallic/ Nylon	Net to net basis

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(16)

Case No.335	M/s Fortune Graphics Ltd., Delhi
NC 16/AM-13, dt.26.07.2012	File No.01/84/162/197/AM-13/DES-V
Clarification regarding import of Nitrocellulose Cotton Ethanol wet-IPA-wet as per Sl. No.32-Lacquer Emulsion under G-7 Norms.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that Lacquer Emulsion has been allowed as one of the import items at Sl. No.32 of SION G-7 and G-46 against export of finished leather. The lacquer emulsion is used in leather industry as top coat for finishing of leather.

As per Central Leather Research Institute, Nitrocellulose is used in leather finishing. Nitrocellulose based products are used as top coat in finishing leather. It is used both in solvent soluble products and emulsifiable products meant for top coat application in leather finishing.

As per Ministry of Science & Technology, Nitrocellulose Cotton Ethanol-wet and Nitrocellulose Cotton IPA-wet can be used as top coat for leather finish in leather industry.

As per Indian Institute of Technology, Kharagpur, Nitrocellulose materials are found to be used as top coats for shoe uppers, handbags and leather garments. Further, it is described in literature that Water borne NC lacquers are used in wood coating purposes because of their transparency, adhesion capacity, speedy drying nature, pigment dispersion. The thermal stability of the nitrocellulose chips can be improved upto >170 degree Celsius by adding 18 wt% of dioctyl phthalate (dop) and the plasticizer provide sufficiently elasticity to NC for various coating applications. Hence, Nitrocellulose Cotton Ethanol-wet and Nitrocellulose Cotton IPA-wet can be used as top coat for leather finish in leather industry.

In view of above information, the Committee recommended that Nitrocellulose Cotton Ethanol Wet-IPA-Wet may be

covered under Sl. No.32-Lacquer Emulsion in SION G-7 against export of finished leather.

(17)

Case No.336	M/s Arvind Mills, Bangalore
NC 16/AM-13, dt.26.07.2012	File No.01/84/50/143/AM-12/DES-V
Ratification of input output norms against Advance Authorisation No.0710080779 dated 20.07.2011.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Ashok Kaushik, present before the NC on behalf of the firm. Mr Ashok Kaushik presents the sample of the export product and explained the details of the case before the Committee. Mr. Ashok Kaushik could not satisfy the Committee in respect of length, width and size of the export product as per sample presents before the Committee. The Committee, therefore, not agreed with the request of the applicant firm and decided to maintain status quo in this case.

(18)

Case No.337	M/s Orient Craft Ltd., Gurgaon
NC 16/AM-13, dt.26.07.2012	File No.01/84/162/529/AM-11/DES-V
Fixation of ad-hoc norms under Annual Advance Authorisation No.0510264383 dated 14.05.2010.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that case is under examination of DC(MSME). It was, therefore, decided to await the same and defer the case for re-listing on 23.08.2012.

(19)

Case No.338	M/s Orient Craft Ltd., Gurgaon
NC 16/AM-13, dt. 26.07.2012	File No.01/84/162/219/AM-12/DES-V
Fixation of ad-hoc norms under Annual Advance Authorisation No.0510264384 dated 14.05.2010.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the export products

are made from 100% Linen unwashed woven fabric, which have a tendency to shrink due to its inherit properties. The shrinkage is about 15% to 18% due to washing. The fabric width is 2.79 meters, which is constant and cannot be changed due to lot variation, which results in change in colour hue. In the sham covers, there is panel overlapping at back of sham, which results in high fabric consumption. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/64/2011-12/Hosy., dated 25.07.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Duvet cover size 106" X 92" made from 100% Linen unwashed woven fabric, GSM-180+/-10%	1 pc.	100% Linen unwashed woven fabric, GSM-180+/-10%	18.55 sq. meter per piece.
2.	Duvet cover size 90" X 92" made from 100% Linen unwashed woven fabric, GSM-180+/-10%	1 pc.	100% Linen unwashed woven fabric, GSM-180+/-10%	16.09 sq. meter per piece.
3.	Duvet cover size 70" X 92" made from 100% Linen unwashed woven fabric, GSM-180+/-10%	1 pc.	100% Linen unwashed woven fabric, GSM-180+/-10%	12.12 sq. meter per piece.
4.	Sham size 16"X24" made from 100% Linen unwashed woven fabric, GSM-180+/-10%	1 pc.	100% Linen unwashed woven fabric, GSM-180+/-10%	0.98 sq. meter per piece.
5.	Sham size 20"X28" made from 100% Linen unwashed woven fabric, GSM-180+/-10%	1 pc.	100% Linen unwashed woven fabric, GSM-180+/-10%	1.69 sq. meter per piece.
6.	Sham size 26"X26" made from 100% Linen unwashed woven fabric, GSM-180+/-10%	1 pc.	100% Linen unwashed woven fabric, GSM-180+/-10%	1.87 sq. meter per piece.
7.	Sham size 20"X34" made from 100% Linen unwashed woven fabric, GSM-180+/-10%	1 pc.	100% Linen unwashed woven fabric, GSM-180+/-10%	1.80 sq. meter per piece.

8.	Bag size 6''X15'' made from 100% Linen unwashed woven fabric, GSM-180+/-10%	1 pc.	100% Linen unwashed woven fabric, GSM-180+/-10%	0.23 sq. meter per piece.
9.	Bag size 11''X21'' made from 100% Linen unwashed woven fabric, GSM-180+/-10%	1 pc.	100% Linen unwashed woven fabric, GSM-180+/-10%	0.49 sq. meter per piece.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(20)

Case No.339	M/s Orient Craft Ltd., Gurgaon
NC 16/AM-13, dt. 26.07.2012	File No.01/84/162/220/AM-11/DES-V
Fixation of ad-hoc norms under Annual Advance Authorisation No.0510264383 dated 14.05.2010.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the fabric width is 1.11 meters, which is constant and cannot be changed due to lot variation, which results in change in colour hue. In the sham covers, there is panel overlapping at back of sham, which results in high fabric consumption. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/75/2011-12/Hosy., dated 25.07.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Quilt Cover, Size-114''X96'' made from 100% Silk Habutai dyed woven Fabric, GSM-42+/-10%	1 pc.	100% Silk Habutai dyed woven Fabric, GSM-42+/-10%	11.97 Sq. meter per piece
2.	Quilt Cover, Size-96''X96'' made from 100% Silk Habutai dyed woven Fabric, GSM-42+/-10%	1 pc.	100% Silk Habutai dyed woven Fabric, GSM-42+/-10%	10.21 Sq. meter per piece
3.	Sham (Quilted), Size-20''X28''	1 pc.	100% Silk Habutai dyed	1.29 Sq. meter

	made of 100% Silk Habutai dyed woven Fabric, GSM-42+/-10%		woven Fabric, GSM-42+/-10%	per piece
4.	Sham (Quilted), Size-20"X34" made of 100% Silk Habutai dyed woven Fabric, GSM-42+/-10%	1 pc.	100% Silk Habutai dyed woven Fabric, GSM-42+/-10%	1.39 Sq. meter per piece
5.	Sham (Quilted), Size-26"X26" made of 100% Silk Habutai dyed woven Fabric, GSM-42+/-10%	1 pc.	100% Silk Habutai dyed woven Fabric, GSM-42+/-10%	1.73 Sq. meter per piece
6.	Boudior (Pillow) Quilted, Size-14"X22" made of 100% Silk Habutai dyed woven Fabric, GSM-42+/-10%	1 pc.	100% Silk Habutai dyed woven Fabric, GSM-42+/-10%	0.68 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

(21)

Case No.340	M/s. Orient Craft Ltd., Gurgaon
NC 16/AM-13, dt. 26.07.2012	File No.01/84/162/046/AM-12/DES-V
Fixation of ad-hoc norms under Annual Advance Authorisation No.0510264383 dated 14.05.2010.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the export products are made from 100% Linen woven fabric, which have a tendency to shrink due to its inherit properties. The shrinkage is about 15% to 18% due to washing. The fabric width is 2.38 meters, which is constant and cannot be changed due to lot variation, which results in change in colour hue. In the sham covers, there is panel overlapping at back of sham, which results in high fabric consumption. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/45/2011-12/Hosy., dated 25.07.2012 as detailed below:-

S.No.	Export item	Export Qty.	Import item	Qty. recommended/Pc.
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1	Duvet cover size 70"x86" with Flange made from 100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	(i) 10.0843 Sq. Mtrs.	100% Linen Woven Fabric (Washed/Finished), GSM-180 +/- 10%.	(i) 10.00 Sq. Mtrs./pc. of Duvet Cover.
		(ii) 1.2500 Sq. Mtrs.		(ii) 1.17 Sq. Mtrs. per pc. for flange.
2	Duvet cover size 86"x86" Flange made from 100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	(i) 12.6230 Sq. Mtrs.	100% Linen Woven Fabric (Washed/Finished), GSM-180 +/- 10%.	(i) 12.62 Sq. Mtrs./pc. of Duvet Cover.
		(ii) 1.3778 Sq. Mtrs.		(ii) 1.30 Sq. Mtrs./pc. for flange.
3	Boudier Sham Cover size 12"x18" made from 100% Linen Woven Fabric (Washed/Finished), GSM-180 +/- 10%.	0.7700 Sq. Mtrs.	100% Linen Woven Fabric (Washed/Finished), GSM-180 +/- 10%.	0.77 Sq. Mtrs.
4	Sham Cover size 20"x24" with flange made from 100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	(i) 1.0410 Sq. Mtrs.	100% Linen Woven Fabric (Washed/Finished), GSM-180 +/- 10%.	(i) 1.04 Sq. Mtrs./pc. of Sham Cover.
		(ii) 0.3800 Sq. Mtrs.		(ii) 0.38 Sq. Mtrs./Pc. for Flange.
5	Bed Skirt size 51"x26"x14.5" made from 100% Linen Woven Fabric (Washed/Finished), GSM-180 +/- 10%.	3.3181 Sq. Mtrs.	100% Linen Woven Fabric (Washed/Finished), GSM-180 +/- 10%.	3.30 Sq. Mtrs. per piece
6	Bumper size 10" x 158" made from 100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	4.5506 Sq. Mtrs.	100% Linen Woven Fabric (Washed/Finished), GSM-180 +/- 10%.	4.55 Sq. Mtrs. per piece



The GSM shall match on both side of export and import.

The R.A shall be advised to take necessary action subject to compliance of other as usual condition.

(22)

Case No.341	M/s Kothari Tradelink Ltd., Surat
NC 16/AM-13, dt. 26.07.2012	File No.01/84/162/038/AM-12/DES-V
Fixation of Standard Input Output Norms (SION) for Narrow Woven Fabrics.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that statement of Synthetic & Rayon Textiles EPC is contradictory forwarding the industry data of 2 companies i.e. Dodhia Synthetics Ltd., Bhiwandi, Mumbai and Shree Ambika Creation, Surat and also intimating that they understand that M/s Kothari Tradelink Ltd. is the company only such manufacturer exporter of Narrow Woven Fabrics made from 100% Polyester Filament Yarn. The Committee understood that there may be some other manufacturer exporter of Narrow Woven Fabrics made from 100% Polyester Filament Yarn. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to write to the Synthetic & Rayon Textiles EPC to supply the data of other manufacturer exporter of Narrow Woven Fabrics made from 100% Polyester Filament Yarn.

(23)

Case No.342	M/s Lastolite Imaging Solutions Pvt. Ltd., Chennai
NC 16/AM-13, dt. 26.07.2012	File No.01/84/162/460/AM-11/DES-V
Ratification of input output norms against Advance Authorisation No.0410095119 dated 07.04.2008.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 23.08.2012.

(24)

Case No.343	M/s Lavino Kapur Cotton Pvt. Ltd., Mumbai
NC 16/AM-13, dt. 26.07.2012	File No.01/84/162/717/AM-09/DES-V
Fixation of SION for Raw Cotton not carded or combed.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to defer the case for re-listing on 02.08.2012.

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